

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FORTY-THIRD REPORT
(Presented on **6.4.2017**)

The Business Advisory Committee held a sitting on Wednesday, the 5th April, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

(1) The Taxation Laws (Amendment) Bill, 2017. <i>(Consideration and Passing)</i>	2 Hours
(2) The National Bank for Agriculture and Rural Development (Amendment) Bill, 2017. <i>(Consideration and Passing)</i>	3 Hours
(3) The Constitution (One Hundred and Twenty-third Amendment) Bill, 2017. <i>(Consideration and Passing)</i>	3 Hours
(4) The National Commission for Backward Classes (Repeal) Bill, 2017. <i>(Consideration and Passing)</i>	May be discussed together
(5) The Companies (Amendment) Bill, 2016. <i>(Consideration and Passing)</i>	3 Hours
(6) The Motor Vehicles (Amendment) Bill, 2016. <i>(Consideration and Passing)</i>	4 Hours

NEW DELHI;
5th April, 2017
Chaitra 15, 1939 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.